



\$~24.

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 14826/2022 and C.M. No. 45573/2022

RAJEEV SURI

..... Petitioner

Through: Mr. Shikhil Suri, Ms. Komal Gupta
and Mr. Madhu Suri, Advocates.

versus

**MUNICIPAL CORPORATION OF
DELHI (MCD) & ORS.**

..... Respondent

Through: Ms. Beenashaw N. Soni, Standing
Counsel with Ms. Mansi Bhatia, Ms.
Mansi Jain and Mr. Bhupesh
Pandotra, Advocates No.1/ MCD.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

17.02.2023

%

There is an adjournment slip in the matter on behalf of Respondent
No. 1/ MCD. Accordingly, the case is adjourned.

List on 23.05.2023.

SATISH CHANDRA SHARMA, CJ

SUBRAMONIUM PRASAD, J

FEBRUARY 17, 2023

aks